

(c) The main uses of waste mica at present are:

- (i) Manufacture of heat insulating mica brick for use in industrial furnaces. The process was developed at the Central Glass and Ceramic Research Institute, Calcutta and is being utilised by three private firms for commercial production.
- (ii) Use of dry ground mica in paints, oil drilling, welding electrodes, rubber and other industries in the country.
- (iii) Export in the form of scrap.
- (iv) Miscellaneous uses e.g. biotite mica for Ayurvedic medicinal purposes, in laundry, etc.

**Railway Line from Amaguda to Kesinga**

784. Shri P. K. Deo:  
Shri G. C. Naik:  
Shri K. P. Singh Deo:  
Shri A. Dipa:

Will the Minister of Railways be pleased to state:

(a) whether it is proposed to construct a railway line from Amaguda to Kesinga under the DBK Railway Project; and

(b) if so, when it is likely to be taken up?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). Feasibility-cum-cost studies for a broad gauge line from Amaguda to Lanjigarh Road have been carried out in the context of the integrated development of industries in the Dandakaranya region and the survey reports are under examination. Nothing definite can be said about inclusion of the project in the Fourth Plan until the scrutiny of the reports is completed by the Railway Board.

**Durgapur Steel Plant**

785. Shri S. Supakar: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether it is a fact that a Committee headed by Shri G. Pande was formed to report on the shortfall in the production of Durgapur Steel Plant; and

(b) if so, the findings of the Committee?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) Yes, Sir.

(b) The Report of the Committee is awaited.

**Import of Rubber**

786. Shri Vasudevan Nair: Will the Minister of Commerce be pleased to state:

(a) whether the Rubber Board has represented that licences for the import of rubber should be issued or in consultation with the Board; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) Yes, Sir.

(b) The quantity of rubber to be imported would broadly depend on the gap between the quantity available in the country and the quantity required by the manufacturers of rubber goods in India; it is also dependent on the position of the foreign exchange resources available at the time. The Rubber Board are invariably consulted about the availability of natural rubber in the country; taking this into account and the other factors mentioned above, the Government of India decides on the quantum of the licences to be issued.

**Manufacture of T.V. Sets**

787. Shri S. C. Samanta: Will the Minister of Industrial Development and Company Affairs be pleased to state: